

M.A./527/87

in

O.A./476/87

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CORAM : HON'BLE MR. P.H. TRIVEDI .. VICE CHAIRMAN  
HON'BLE MR. P.M. JOSHI .. JUDICIAL MEMBER

4/11/1987

The applicant's grievance is that the order passed by this Tribunal dated 14.10.1987 is being interpreted by the authorities to come in the way of exercise of option of those who were impleaded in the original case No. T.A./177/86 but had not applied in this case. This order was passed upon the authorities to allow option to be exercised in respect of all the applicants in the original case of the applicants. In this case, respondent Smt. D.R. Patel and Mr. S.B. Sharma do not wish to exercise their option. In terms of the order itself, it is provided for them to do so if they do not want to opt at this stage. With this observation, the M.A./527/87 is disposed of.

*Phew*

( P H Trivedi )  
Vice Chairman

*Singh*  
( P M Joshi )  
Judicial Member

pm;

OA/476/87

(S)

CORAM : HON'BLE MR. P.H. TRIVEDI : VICE CHAIRMAN

12/1/1988

Mr. J.J. Yagnik learned counsel for the applicant not present. Mr. J.D. Ajmera learned counsel for the respondent present. The case has been adjourned to 18-1-1988, <sup>on which date</sup> ~~as~~ the two member bench is likely to be available.

  
( P.H. TRIVEDI )  
VICE CHAIRMAN

rajini.

(6)

OA/476/87

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman  
Hon'ble Mr. P.M. Joshi : Judicial Member

20/1/1988

Neither applicant nor his advocate present.  
Mr.P.N.Ajmera for Mr.J.D.Ajmera learned advocate for  
the respondent present. The case be posted on 3/2/1988  
for further direction.

  
(P.H. TRIVEDI)  
VICE CHAIRMAN

  
(P.M. JOSHI)  
JUDICIAL MEMBER

A.A.BHATT

(2)

Coram : Hon'ble Mr. P.H. Trivedi  
Hon'ble Mr. P.M. Joshi

: Vice Chairman  
: Judicial Member

3/2/1988

Heard learned advocates Mr.J.J.Kajnik and Mr.J.D.Ajmera for the applicant and the respondent. The time limit for implementing the option may be extended by the period of four weeks on the implementation of the direction in the judgment of OA/177/1986. With this direction the case is disposed of.

*Phagrin*  
(P.H. TRivedi)  
VICE CHAIRMAN

*Jangid*  
(P.M. Joshi)  
JUDICIAL MEMBER

*A.a.bhatt*